

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

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Commercial Complex (BDA)

Indiranagar

Bangalore - 560 038

Dated : 13 DEC 1988

APPLICATION NO. 1796/88(F).

W.P. NO.

Applicant(s)

N. Ramesh

-vs-

Respondent(s)

Secy, M/o Railways, N. Delhi & ors.

To

1. N. Ramesh,  
No. 1349, 4th cross,  
R.P.C. Layout, Vijayanagar East,  
Bangalore 40.
2. Secy, UOI,  
Ministry of Railways,  
Rail Bhavan, New Delhi.
3. The General Manager,  
Southern Railway,  
Park Town, Madras.
4. The Divisional Railway Manager,  
Bangalore Divn.,  
Southern Railway, S.B.C.  
Bangalore.
5. The Senior Divisional Engineer,  
Southern Railway,  
Bangalore.
6. Sh. M.S. Ananda Ramu,  
Advocate,  
No. 128, Cubbonpet,  
Main Road,  
Bangalore 560 002.

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~DOX~~/~~INX~~/~~INX~~/~~INX~~ passed by this Tribunal in the above said application(s) on 1.12.88.

Encl : As above

*Received*  
*Noted*  
*14/12/88*  
*(N. Ramesh)*  
*Applicant*  
*Issued*  
*13/12*

*[Signature]*  
DEPUTY REGISTRAR  
(JUDICIAL)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH: BANGALORE.

DATED THIS THE 1ST DAY OF DECEMBER, 1988

Present

THE HON'BLE MR. JUSTICE K.S.PUTTASWAMY VICE CHAIRMAN  
THE HON'BLE MR. L.H.A. REGO .. MEMBER(A)

APPLICATION NO.1796 OF 1988(F)

Sri N.Ramesh S/o N.Narasimhaiah  
28 years, Gangman, working in the  
Personnel Branch, S.B.C. Southern  
Railway, Bangalore.

R/at No.1349, 4th cross,  
R.P.C.Layout,Vijayanagar East,  
Bangalore-40. ..

Applicant

(By Shri M.S.Anandaramu,Adv.for the Applicant)

-vs.-

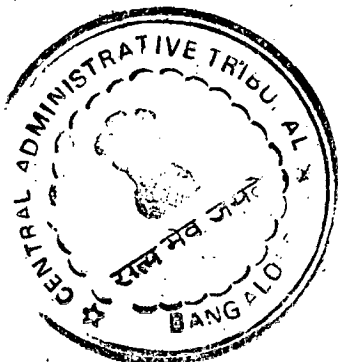
1. Union of India  
by its Secretary,  
Ministry of Railways,  
Rail Bhaven, New Delhi.

2. The General Manager,  
Southern Railway,  
Park Town, Madras.

3. The Divisional Railway-  
Manager, Bangalore Division,  
Southern Railway, S.B.C.,  
Bangalore.

4. The Senior Divisional  
Engineer, Southern Railway,  
Bangalore. ..

Respondents.



This

This application coming on for preliminary hearing this day, HON'BLE VICE CHAIRMAN made the following:

O\_r\_d\_e\_r

Applicant by Shri M.S.fnandaramu. He prays for permission to withdraw this application with liberty reserved to the applicant to file a fresh application challenging the later order made against the applicant, on all such grounds as are available to him.

2. Permission sought for is granted.

Application is rejected as withdrawn, for the reasons stated supra.



Sd/-  
(K.S.PUTTASWAMY)  
VICE CHAIRMAN.

Sd/-  
(L.H.A.REGO)  
MEMBER(A).

TRUE COPY

*[Signature]*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

Dym: 1/89  
22/3/11/88

भारत सरकार  
रेल मंत्रालय (रेलवे बोर्ड)

सं० ई० (जी०) — 88 एल० एल० 3 — 6 (279)

नयी दिल्ली दिनांक 21/12/88 197

सेवा में,

The Registrar

AT

Bangalore

विषय—

No. 1796/88 (B)

N. Ramesh — 18 —

Secy. to Dy. Secy.

Sd/-  
11/12/88  
Raj. K.  
Sik. P.  
महोदय,

उपर्युक्त विषय पर आपके तारीख 1.12.88 के सम्मन/आदेश के सम्बन्ध में मुझे यह सूचित करने का निर्देश हुआ है कि महाप्रबन्धक इस मामले को निबटाने में सक्षम प्राधिकारी हैं। इसलिए विचाराधीन सम्मन/आदेश आवश्यक कार्रवाई हेतु उन्हें भेज दिये गये हैं।

भवदीय

संलग्न : कुछ नहीं।

जवाब 21/12/88

कृते सचिव, रेलवे बोर्ड

सं० ई० (जी०) — 88 एल० एल० 3 — 6 (279)

दिनांक 21/12/88 197

अदालत के सम्मन/आदेशों सहित एक प्रति महाप्रबन्धक, आवश्यक कार्रवाई हेतु भेषित।

इस मामले में सुनवाई की तारीख है।

संलग्न : यथोक्त।

कृते निर्देशक, स्थापना  
रेलवे बोर्ड

D-1-12-88

ALVO 100

(100) 100

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